

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO.274 of 2017 IN
APPEAL NO.95 OF 2017**

Dated: 11th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Green Energy Association ...Appellant(s)

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Parinay Deep Shah
Ms. Mandakini Ghosh**

Counsel for the Respondent(s) : Mr. Nikhil Nayyar for CERC

ORDER

**(IA No. 274 of 2017)
*(Application for Urgent Listing)***

We have heard learned counsel for the applicant/appellant. For the reasons stated in the application, application is disposed of.

List the matter on **19.04.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**